

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2537
TO BE ANSWERED ON 10TH MARCH, 2021**

RELIANCE JIO BROOKFIELD TOWER DEAL

2537. SHRI NATARAJAN P.R.:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the present status of Reliance Jio-Brookfield Tower deal;
- (b) whether the debt-equity ratio of the deal in the Reliance Jio-Brookfield Tower deal is compliant with the guidelines for infrastructure investment; and
- (c) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

(a) Department of Telecommunications (DoT) received a Foreign Direct Investment (FDI) proposal from M/s BIF IV Jarvis India Pvt. Ltd, an affiliate of Brookfield Asset Management which involved FDI in Reliance Jio Infratel Pvt. Ltd. The proposal was received on the Foreign Investment Facilitation (FIF) Portal of Department for Promotion of Industry and Internal Trade (DPIIT) on 11.09.2019 and approved by DoT on 11.08.2020.

(b) & (c) FDI approvals are accorded as per the extant FDI policy and Foreign Exchange Management Act (FEMA) guidelines. FDI policy defines FDI as investment through capital instruments like equity etc. and does not include debt instruments. Accordingly, DoT accorded approval for acquisition of 49% of paid-up equity share capital of Reliance Jio Infratel Pvt. Ltd. as downstream foreign investment of Rs. 105.35 Crores.
